



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/264/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 8th January, 2020

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. DJ/BAK/2019/47/E, dtd. 06.01.2020,

Sir,

With reference to the above, I am directed to inform you that, you have been granted casual leave for two days on 09.01.2020 and 10.01.2020 with permission to leave the station, after Court/office hours, with the official vehicle, at your own cost, from the evening of 08.01.2020 (after office/Court hours) till the morning of 17.01.2020. The Chief Judicial Magistrate, Baksa, Mushalpur and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2000/265/A, dated 8.1.20

Copy to:

1. The Systems Analyst, Gauhati High Court.

08/01/2020

JT. REGISTRAR (VIGILANCE)